

HIGH COURT OF TRIPURA
AGARTALA

No.F.40 (1)-HCT/Judl/ROSTER/2017/ *3035*

30th March, 2017

NOTIFICATION

It is hereby notified that the Division Bench comprising of Hon'ble the Chief Justice & Hon'ble Mr. Justice S. Talapatra will not sit on 31.03.2017. All the cases fixed to be listed before the aforesaid Division Bench shall be listed on 04.04.2017.

Hon'ble the Chief Justice will sit in the Single Bench on 31.03.2017 at 10.30 AM.

Hon'ble Mr. Justice S. Talapatra will not sit in the Single Bench on 31.03.2017 & 03.04.2017. All the cases fixed before the Single Bench of Hon'ble Mr. Justice S. Talapatra on 31.03.2017 and 03.04.2017 shall be listed before the Single Bench of His Lordship on 05.04.2017 and 13.04.2017 respectively.

By order,

Sd/—

(A. Debbarma)
Registrar (Judicial)

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30th March, 2017

Copy to: —

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
09. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. The Deputy Registrar(s), High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
14. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
15. The Assistant Registrar(s), High Court of Tripura, Agartala;
16. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
17. The Librarian-cum-RO, High Court of Tripura, Agartala;
18. The Superintendent(s), High Court of Tripura, Agartala;
19. The Court Master(s), High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
21. The Bench Clerk(s), High Court of Tripura, Agartala;
22. All the Bench Sections, High Court of Tripura, Agartala;
23. Notice Board of the Court-house; and
24. Order File.

h 5 30/03/17
(A. Debbarma)
Registrar (Judicial)